

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 193 of 2016 (SZ)**

Applicant(s)  
D. Ramamoorthy,

Vs. Respondent(s)  
The Chairman, TNPCB, Chennai

Chennai.

and 6 others.

Legal Practitioners for Applicant(s)  
M/s. D. Nagasaila,  
V. Suresh and N.S. Tanvi

Legal Practitioners for Respondents  
Mrs. H. Yasmeen Ali for R1  
Mr. Akhil Akbar for R2  
M/s. M.K. Subramanian, E. Manoharan &  
P. Velmani for R3  
Mr. Ashwin Premsundar  
for R4 & R5  
M/s. Ramesh Venkatachalaathy,  
P. Udaya & Dhalapathy Vignesh Kumar  
for R7

Note of the Registry	Orders of the Tribunal
Order No. 8	<p>Date: 13<sup>th</sup> September, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 07.11.2017</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>